

**DIVISION BENCH**

**O-121**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/80(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	PLB LOGISTICS PVT.LTD. Vs. SIMPEX SAFETY & APPARELS LLP		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

For the Operational Creditor

Mr. Varun Garg, Advocate

**ORDER**

Mr. Varun Garg, Ld. Counsel for the Operational Creditor present.

Since, this matter is coming up after a long hiatus, registry is directed to issue notice to the Corporate Debtor for its appearance.

List this matter on 24.08.2021.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**